IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 113

CA No. 119/22
And
CP No. 77/Chd/Pb/2020

IN THE MATTER OF:
Shri Manmohan Singh Kalsi & Ors. ... Petitioners

Versus

Kalsi Pumps Pvt. Ltd. ... Respondent

Under Section: 241 & 242, CA 2013
Rule: 11 of NCLT, 2016

Order delivered on 05.04.2024

Due to Paucity of time, the matter could not be taken up today, hence adjourned to 03.05.2024.

Sd/-

Court Officer

April 5, 2024
Mamta